



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - I SECTION)

#### MINUTES OF THE NORMS COMMITTEE- I

**MEETING No.** NC/1/MEET/Nov/202223/17

**DATED:** 13/12/2022

#### Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Nov/202223/17 dated 13/12/2022 of Norms Committee - I for the year 2022-23 was held on 13/12/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department                 |
|-------|-----------------------------------------|----------------------------|
| 1     | Shri R. K. Jaiswal, D.O.                | DHI                        |
| 2     | Shri S. K. Jain, Consultant             | DPIIT                      |
| 3     | Shri S. K. Bhatnagar, Consultant (SKB)  | Technical Consultant, DGFT |
| 4     | Shri V.C. Agarwal, Consultant (Tech-3)  | Technical Consultant, DGFT |

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| 5 | Shri Shaish Kumar, Consultant (Tech-1) | Technical Consultant,DGFT |
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In Attendance:

| Sl. No. | Name & Designation                 | Department |
|---------|------------------------------------|------------|
| 1       | Shri Santosh Kumar Dubey, Dy. DGFT | DGFT       |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 1 / NC/1/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                               | REFLEXALLEN INDIA TUBING PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004442AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NA                                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has submitted only the documents “Appendix-4E”. The Committee also noted that the applicant has not mentioned AA Number in the documents. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not followed the due procedure while filing the application on DGFT’s IT Portal.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 2 / NC/1/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | M & B ENGINEERING LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00193763AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 082404000360 AM11                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0810098214/13/04/2011                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the was rejected by NC-VI in its Meeting No. 10/14 dated 08.08.2013 held on 22.08.2013. Further, the case was transferred from NC-VI to NC-II on the ground that it contains engineering items. The case was referred to DPIIT for examination &amp; comments. The comments from DPIIT was received via email dated 10.10.2022. The matter was deliberated in the meeting and after due deliberation, the Committee decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No.: P-47014/119/2022-TSW dated 10.10.2022 as under:</p> <ol style="list-style-type: none"> <li>1. Import item at Sl. No. 1, 2, 3 &amp; 4 shall be of relevant grade and thickness as contained/utilized in the export item.</li> <li>2. Export item to contain “188.67MT of import item at Sl. No. 1, 157.03MT of import item at Sl. No. 2, 1834.26MT of import item at Sl. No. 3 &amp; 440.34MT of import item at Sl. No. 4”.</li> <li>3. Quantity of import items at Sl. No. 1 to 4 may be allowed as 1.01Kgs/Kg content in the export item as claimed by the firm.</li> </ol> |                                             |

RA concerned may take further necessary action as per the decision of NC.

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| Case No.                          | 3 / NC/1/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                               |
| Party Name                        | LICRA GREEN TECHNOLOGIES                    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004592AM23                  |
| RA File Number                    | 072404000428 AM14                           |
| Licence No and Date               | 0710102649/06/03/2014                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 4 / NC/1/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                               |
| Party Name                        | TEMA INDIA LIMITED                          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM REVIW00004573AM23                   |
| RA File Number                    | 039504000278 AM16                           |
| Licence No and Date               | 0310797163/10/07/2015                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 5 / NC/1/MEET/Nov/202223/17                 |
| Case Status             | Case Deferred                               |
| Party Name              | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM REVIW00002779AM23                   |
| RA File Number          | 052304000015 AM17                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0510398216/13/04/2016 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.10.2022 followed by reminders on 02.11.2022, 17.11.2022 &amp; 02.12.2022 for furnishing certain information. However, no reply has been received from the applicant. Therefore, the Committee decided to send <b>final reminder</b> letter to the applicant for furnishing the requisite information within 15days.</p> <p>Case is deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 6 / NC/1/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00002778AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 052304000045 AM17                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0510398564/19/05/2016                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.10.2022 followed by reminders on 02.11.2022, 17.11.2022 &amp; 02.12.2022 for furnishing certain information. However, no reply has been received from the applicant. Therefore, the Committee decided to send <b>final reminder</b> letter to the applicant for furnishing the requisite information within 15days.</p> <p>Case is deferred.</p> |                                             |

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| Case No.                  | 7 / NC/1/MEET/Nov/202223/17                 |
| Case Status               | Case Deferred                               |
| Party Name                | DYNAMATIC TECHNOLOGIES LIMITED              |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | 018005000455AM19                            |
| RA File Number            | 072404000133 AM17                           |
| Licence No and Date       | 0710110107/15/07/2016                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                           | 8 / NC/1/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                         | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                     | HQRNORM REVIW00004640AM23                   |
| RA File Number                                                                                                                                                                                                                     | 072404000144 AM17                           |
| Licence No and Date                                                                                                                                                                                                                | 0710110190/29/07/2016                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to refer the case to DHI for examination &amp; comments as per advice of the representative of DPIIT.</p> <p>Case is deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 9 / NC/1/MEET/Nov/202223/17                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | KUVAWALA CORE DRILL EQPT PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00004507AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 039404000636 AM17                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0310808413/17/10/2016                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the was approved by the NC in Meeting No. 07/80 dated 04.07.2017 as per comments of DHI. Now, the applicant has applied for reviewing the case and the case was referred to Consultant (Tech-3) for examination &amp; comments. The comments from Consultant (Tech-3) was received via email dated 12.12.2022. Consultant (Tech-3) stated that the firm has requested for deletion of the condition of diameter &amp; composition condition of same diameter can be relaxed as OD &amp; ID may require minor machining. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the condition as per comments of Consultant (Tech-3) as under:</p> <ol style="list-style-type: none"> <li>1. Grade of import item will be the same as used in the export product.</li> </ol> |                                             |

**Note: The rest of the decision as decided in the NC Meeting No. 07/80 dated 04.07.2017 shall remain unchanged.**

RA concerned may take further necessary action as per the decision of NC.

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| Case No.                                                                                                                                                      | 10 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                    | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                       | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                | HQRNORM REVIW00004641AM23                   |
| RA File Number                                                                                                                                                | 072404000254 AM17                           |
| Licence No and Date                                                                                                                                           | 0710110669/18/11/2016                       |
| Norms Committee Decision:                                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments as per advice of the representative of DPIIT. |                                             |
| Case is deferred.                                                                                                                                             |                                             |

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| Case No.                          | 11 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM REVIW00000614AM23                   |
| RA File Number                    | 092404000523 AM17                           |
| Licence No and Date               | 0910064576/12/01/2017                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------|------------------------------|
| Case No.    | 12 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Rejected                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | KOREA FUEL-TECH INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00004003AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0410162993/18/04/2017                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the subject case was rejected in the NC meeting dated 24.02.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                             | 13 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM REVIW00004654AM23                   |
| RA File Number                                                                                                                                                                                                                                       | 072404000069 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0710111733/09/06/2017                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 15. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 14 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Rejected                               |
| Party Name              | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM REVIW00004654AM23                   |
| RA File Number          | 072404000069 AM18                           |



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| Licence No and Date                                                                                                                                                                                                                                  | 0710111733/09/06/2017 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 15. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                       |

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| Case No.                                                                                                                                                                                                                           | 15 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                         | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                     | HQRNORM REVIW00004645AM23                   |
| RA File Number                                                                                                                                                                                                                     | 072404000069 AM18                           |
| Licence No and Date                                                                                                                                                                                                                | 0710111733/09/06/2017                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to refer the case to DHI for examination &amp; comments as per advice of the representative of DPIIT.</p> <p>Case is deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                             | 16 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM REVIW00004645AM23                   |
| RA File Number                                                                                                                                                                                                                                       | 072404000069 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0710111733/09/06/2017                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 15. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                          | 17 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SARTORIUS STEDIM INDIA PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000540AM19                            |
| RA File Number                    | 072404000165 AM18                           |
| Licence No and Date               | 0710112234/05/10/2017                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 18 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | DYNAMATIC TECHNOLOGIES LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000567AM19                            |
| RA File Number                    | 072404000207 AM18                           |
| Licence No and Date               | 0710112362/07/11/2017                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 19 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Rejected                               |
| Party Name                | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM REVIW00004646AM23                   |
| RA File Number            | 072404000236 AM18                           |
| Licence No and Date       | 0710112490/05/12/2017                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 20. Therefore, Committee decided to reject the case.

Case is rejected.

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| Case No.                                                                                                                                                      | 20 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                    | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                       | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                | HQRNORM REVIW00004646AM23                   |
| RA File Number                                                                                                                                                | 072404000236 AM18                           |
| Licence No and Date                                                                                                                                           | 0710112490/05/12/2017                       |
| Norms Committee Decision:                                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments as per advice of the representative of DPIIT. |                                             |
| Case is deferred.                                                                                                                                             |                                             |

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| Case No.                                                                                                                                                      | 21 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                    | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                       | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                | HQRNORM REVIW00004647AM23                   |
| RA File Number                                                                                                                                                | 072404000111 AM19                           |
| Licence No and Date                                                                                                                                           | 0710113701/08/08/2018                       |
| Norms Committee Decision:                                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments as per advice of the representative of DPIIT. |                                             |
| Case is deferred.                                                                                                                                             |                                             |

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| Case No.                                                                                                                                                                                                                                             | 22 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | MANN AND HUMMEL FILTER PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM REVIW00004647AM23                   |
| RA File Number                                                                                                                                                                                                                                       | 072404000111 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0710113701/08/08/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 21. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 23 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | 018005000548AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 039504000222 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0310823168/21/08/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                             |

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| Case No.                | 24 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | SATURN INDUSTRIES                           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|---------------------------|
| HQ File Number                    | HQRNORM REVIW00002225AM23 |
| RA File Number                    | 072404000141 AM19         |
| Licence No and Date               | 0710113806/03/09/2018     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                          | 25 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                       | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                        | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                    | 018005000573AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                    | 039504000541 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                               | 0310823594/06/09/2018                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                         |                                             |
| <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                     | 26 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                   | NIDEC INDIA PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | 018005000286AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                               | 052404000408 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                          | 0510408160/22/10/2018                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per agenda and noted that the was rejected in NC-1 meeting dated 03.07.2019. Thereafter, the applicant has filed this as a fresh case and not as a review case. Hence, the committee decided to file the review application on the portal with making admissible payment for the same. The case is <b>rejected</b> on the ground that the applicant has not followed the procedure on portal for</p> |                                             |

filing review case.

Case rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 27 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | KUVAWALA CORE DRILL EQPT PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM REVIW00004508AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 039404000761 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0310825380/04/12/2018                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the was approved by the NC in Meeting No. 03/80 dated 08.05.2019 as per comments of MSME. Now, the applicant has applied for reviewing the case and the case was referred to Consultant (Tech-3) for examination &amp; comments. The comments from Consultant (Tech-3) was received via email dated 12.12.2022. Consultant (Tech-3) stated that the firm has requested for deletion of the condition of diameter &amp; composition condition of same diameter can be relaxed as OD &amp; ID may require minor machining. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the condition as per comments of Consultant (Tech-3) as under:</p> <ol style="list-style-type: none"> <li>1. Grade of import item will be the same as used in the export product.</li> </ol> <p><b>Note: The rest of the decision as decided in the NC Meeting No. 03/80 dated 08.05.2019 shall remain unchanged.</b></p> <p>RA concerned may take further necessary action as per the decision of NC.</p> |                                             |

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| Case No.                | 28 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Approved                               |
| Party Name              | KUVAWALA CORE DRILL EQPT PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM REVIW00004506AM23                   |
| RA File Number          | 039404000864 AM19                           |
| Licence No and Date     | 0310826376/15/01/2019                       |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the was approved by the NC in Meeting No. 03/80 dated 08.05.2019 as per comments of MSME. Now, the applicant has applied for reviewing the case and the case was referred to Consultant (Tech-3) for examination & comments. The comments from Consultant (Tech-3) was received via email dated 12.12.2022. Consultant (Tech-3) stated that the firm has requested for deletion of condition of size condition of same size can be relaxed as OD & ID may require minor machining. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the condition as per comments of Consultant (Tech-3) as under:

1. Grade of import item will be the same as used in the export product.

**Note: The rest of the decision as decided in the NC Meeting No. 03/80 dated 08.05.2019 shall remain unchanged.**

RA concerned may take further necessary action as per the decision of NC.

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 29 / NC/1/MEET/Nov/202223/17                       |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM REVIW00000137AM23                          |
| RA File Number                    | 039504000574 AM20                                  |
| Licence No and Date               | 0310831568/16/09/2019                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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|---------------------------|---------------------------------------------|
| Case No.                  | 30 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | NIDEC INDIA PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | 018005000200AM20                            |
| RA File Number            | 052404000403 AM20                           |
| Licence No and Date       | 0510412197/21/10/2019                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 31 / NC/1/MEET/Nov/202223/17                       |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | 018005000351AM20                                   |
| RA File Number                    | 039504001074 AM20                                  |
| Licence No and Date               | 0310835043/25/02/2020                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 32 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000360AM20                            |
| RA File Number                    | 318304000160 AM20                           |
| Licence No and Date               | 3110067707/06/03/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 33 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM REVIW00002775AM23                   |
| RA File Number          | 052304000020 AM21                           |



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| Licence No and Date               | 0510414127/08/05/2020 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 34 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 018005000450AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 092404000085 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0910068756/15/05/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 05.09.2022 followed by reminders on 20.09.2022 &amp; 05.10.2022 were issued to the applicant for providing certain information on DGFT Portal. In this regard, reminders letter dated 21.10.2022 &amp; 07.12.2022 were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue the final reminder to the applicant.</p> <p>Case is deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                   | 35 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                 | HEURTEY PETROCHEM INDIA PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                             | 018005000460AM21                            |
| RA File Number                                                                                                                                                                                                                                                                             | 342404000042 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                        | 3410046093/26/05/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given via email dated 28.11.2022 as under:</p> <p>1. The quantity of import items at Sl. No. 1, 3, 4, 5 &amp; 7 may be allowed as 1.01Kgs/kg on the net</p> |                                             |

weight of imported items in the export products at Sl. No. 1 & 2.

2. The quantity of import items at Sl. No. 2 & 6 may be allowed as 1.02Kgs/kg on the net weight of imported items in the export products at Sl. No. 1 & 2.
3. The quantity of import item at Sl. No. 8 may be allowed on net to net basis as per GN-4 with accountability clause in the export products at Sl. No. 1 & 2.
4. The quantity of import item at Sl. No. 5 may be allowed as 1.01Kgs/kg on the net weight of imported items in the export product at Sl. No. 3.
5. The quantity of import item at Sl. No. 2 may be allowed as 1.02Kgs/kg on the net weight of imported items in the export product at Sl. No. 3.
6. The quantity of import items at Sl. No. 1, 3, 4 & 5 may be allowed as 1.01Kgs/kg on the net weight of imported items in the export product at Sl. No. 4.
7. The quantity of import items at Sl. No. 2 & 6 may be allowed as 1.02Kgs/kg on the net weight of imported items in the export product at Sl. No. 4.
8. The quantity of import item at Sl. No. 8 may be allowed on net to net basis as per GN-4 with accountability clause in the export product at Sl. No. 4.

**Note:**

1. **The grade and Diameter of the imported Cold Rolled Rods should be matched with the grade and diameters of the cold rolled rods used in the export product.**
2. **The grade and Thickness of the imported carbon steel plates should be matched with the grade and thickness of the carbon steel plates used in the export product.**
3. **The grade and sizes of the channels, angles, beams, and flats of the imported items should be matched with the grade and sizes of the channels, angles, beams, and flats used in the export product.**
4. **The size OD & ID of the imported seamless stainless steel should be matched with the grade, OD, and ID used in the export product.**
5. **The sizes of the stud Bolts should be matched with the sizes of stud bolts used in the export product.**

RA concerned may take further necessary action as per the decision of NC.

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|---------------------------|----------------------------------------------------|
| Case No.                  | 36 / NC/1/MEET/Nov/202223/17                       |
| Case Status               | Case Deferred                                      |
| Party Name                | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number            | 018005000465AM21                                   |
| RA File Number            | 039504000084 AM21                                  |
| Licence No and Date       | 0310836382/26/05/2020                              |
| Norms Committee Decision: |                                                    |

Case deferred for comments of TE.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 37 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | NTB INTERNATIONAL PVT LTD                   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000473AM21                            |
| RA File Number                    | 039504001237 AM20                           |
| Licence No and Date               | 0310836497/04/06/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                              | 38 / NC/1/MEET/Nov/202223/17                                                      |                 |            |                                              |                                                                      |
| Case Status                                                                                                                           | Case Approved                                                                     |                 |            |                                              |                                                                      |
| Party Name                                                                                                                            | AZAD ENGINEERING PRIVATE LIMITED                                                  |                 |            |                                              |                                                                      |
| Meeting Number and Date                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022                                       |                 |            |                                              |                                                                      |
| HQ File Number                                                                                                                        | 018005000516AM21                                                                  |                 |            |                                              |                                                                      |
| RA File Number                                                                                                                        | 092404000192 AM21                                                                 |                 |            |                                              |                                                                      |
| Licence No and Date                                                                                                                   | 0910068939/07/07/2020                                                             |                 |            |                                              |                                                                      |
| Norms Committee Decision:                                                                                                             |                                                                                   |                 |            |                                              |                                                                      |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under: |                                                                                   |                 |            |                                              |                                                                      |
| ITCHS Code                                                                                                                            | Export Item                                                                       | Export Quantity | ITCHS Code | Import Item                                  | Recommended Quantity                                                 |
| 84069000                                                                                                                              | Turbine Blade<br><br>(Net content of import item shall be 720.00Kgs, which should | 192 Number      | 72221999   | Stainless Steel Bars ( GTD450 Size: 100 RCS) | 1906.56Kgs with 164.80% wastage on the net weight of the export item |

|  |                                                         |  |  |  |  |
|--|---------------------------------------------------------|--|--|--|--|
|  | <b>be reflected in the shipping Bills and invoices)</b> |  |  |  |  |
|--|---------------------------------------------------------|--|--|--|--|

**Note:**

1. The description of import item may be amended as “Stainless Steel Bars (GTD450 Size: 100 RCS)”.
2. The grade of the imported stainless steel should be matched with grade of the stainless steel of the export product.

RA concerned may take further necessary action as per the decision of NC.

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|-------------------------|---------------------------------------------|
| Case No.                | 39 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Approved                               |
| Party Name              | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | 018005000529AM21                            |
| RA File Number          | 092404000213 AM21                           |
| Licence No and Date     | 0910068976/20/07/2020                       |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

| <b>ITCHS Code</b> | <b>Export Item</b>                                                                                                                  | <b>Export Quantity</b> | <b>ITCHS Code</b> | <b>Import Item</b>                                                                      | <b>Recommended Quantity</b>                                          |
|-------------------|-------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------|-----------------------------------------------------------------------------------------|----------------------------------------------------------------------|
| 84069000          | Turbine Blades<br><br>(Net content of import item shall be 929.69Kgs, which should be reflected in the shipping Bills and invoices) | 2999<br>Number         | 72221999          | Stainless Steel Bars ( Grade: 10705, Size: 36 MM X 51 MM, 36 MM X 58 MM, 32 MM X 46 MM) | 7737.42Kgs with 732.26% wastage on the net weight of the export item |

**Note:**

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705, Size: 36 MM X 51 MM, 36 MM X 58 MM, 32 MM X 46 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 40 / NC/1/MEET/Nov/202223/17                       |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | 018005000593AM21                                   |
| RA File Number                    | 039504000295 AM21                                  |
| Licence No and Date               | 0310838015/01/09/2020                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 41 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000665AM21                            |
| RA File Number                    | 318304000079 AM21                           |
| Licence No and Date               | 3110067879/14/10/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 42 / NC/1/MEET/Nov/202223/17                |
| Case Status    | Case Deferred                               |
| Party Name     | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|-----------------------|
| and Date                          |                       |
| HQ File Number                    | 018005000673AM21      |
| RA File Number                    | 318304000083 AM21     |
| Licence No and Date               | 3110067883/19/10/2020 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 43 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000672AM21                            |
| RA File Number                    | 318304000082 AM21                           |
| Licence No and Date               | 3110067882/19/10/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                           | 44 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                         | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                     | 018005000684AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                     | 092404000421 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                | 0910069390/27/10/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 08.12.2022 was issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.</p> <p>Case is deferred.</p> |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 45 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | TAIKISHA ENGINEERING INDIA PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000688AM21                            |
| RA File Number                    | 039504000463 AM21                           |
| Licence No and Date               | 0310839175/28/10/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 46 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | TAIKISHA ENGINEERING INDIA PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000689AM21                            |
| RA File Number                    | 039504000464 AM21                           |
| Licence No and Date               | 0310839176/28/10/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 47 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | 018005000694AM21                            |
| RA File Number            | 092404000439 AM21                           |
| Licence No and Date       | 0910069430/03/11/2020                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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|-----------------------------------|------------------------------------------------|
| Case No.                          | 48 / NC/1/MEET/Nov/202223/17                   |
| Case Status                       | Case Deferred                                  |
| Party Name                        | KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                    | 018005000695AM21                               |
| RA File Number                    | 039404000555 AM21                              |
| Licence No and Date               | 0310839311/04/11/2020                          |
| Norms Committee Decision:         |                                                |
| Case deferred for comments of TE. |                                                |

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| Case No.                          | 49 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | 018005000707AM21                            |
| RA File Number                    | 522404000070 AM21                           |
| Licence No and Date               | 5210043592/10/11/2020                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 50 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM REVIW00004567AM23                   |
| RA File Number          | 072404000190 AM21                           |



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| Licence No and Date               | 0710117268/12/11/2020 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 51 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | ISGEC HEAVY ENGINEERING LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 018005000724AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 052304000294 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0510415975/24/11/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 23.09.2022 followed by reminders on 08.10.2022,23.10.2022&amp; 07.11.2022 were issued to the applicant for providing certain information on DGFT Portal. In this regard, final reminder letter dated 10.11.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to <b>reject</b> the case with direction to applicant to pay custom duty &amp; applicable interest for EODC.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                          | 52 / NC/1/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                                |
| Party Name                        | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number                    | HQRNORM REVIW00002902AM23                    |
| RA File Number                    | 34AA04001697 AM21                            |
| Licence No and Date               | 3411000074/01/01/2021                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 53 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | LMT TOOLS INDIA PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00004808AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 03AA04015155 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0311000664/12/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the was approved by the NC in Meeting No. NC/1/MEET/Dec/202122/10 dated 17.01.2022 as per comments of Consultant (Tech-3). Now, the applicant has applied for reviewing the case. The applicant stated that, in the approved ad-hoc norms, the mentioned sizes of import &amp; export items are only few. However, they have exported 126 different sizes and hence, they have requested for either remove the sizes in the Approved Norms or include the actual sizes of export and import against the subject AA Number. The case was referred to Consultant (Tech-3) for examination &amp; comments. The comments from Consultant (Tech-3) was received via email dated 12.12.2022. Consultant (Tech-3) stated that the firm has now given actual sizes which have been exported under this AA and recommended to change the list which have been given earlier with new list which is an actual export without any change in input. The matter was deliberated in the meeting and after due deliberation, the Committee decided to allow actual sizes of import &amp; export items which have been exported by the firm under this AA. Actual sizes of import &amp; export items which have been exported by the firm is being sent to RA.</p> <p><b>Note: The rest of the decision as decided in the NC Meeting No. NC/1/MEET/Dec/202122/10 dated 17.01.2022 shall remain unchanged.</b></p> <p>RA concerned may take further necessary action as per the decision of NC.</p> |                                             |

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| Case No.                  | 54 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Approved                               |
| Party Name                | HIROTEC INDIA PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00061545AM21                  |
| RA File Number            | 32AA04004907 AM21                           |
| Licence No and Date       | 3211000260/13/01/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/3211000260/2022-TSW dated 30.11.2022 as under:

1. The quantity of import items may be allowed under GN-4 for import of 374 items as components mentioned in ANF-4Don net to net basis with accountability clause, as applied for.

RA concerned may take suitable consequential action accordingly.

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| Case No.                          | 55 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | IBCC INDUSTRIES (INDIA) PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00068153AM21                  |
| RA File Number                    | 08AA04006808 AM21                           |
| Licence No and Date               | 0811000449/22/01/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                        | 56 / NC/1/MEET/Nov/202223/17                   |
| Case Status                                                                                                                                                                                                                                                                                     | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                      | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00074727AM21                     |
| RA File Number                                                                                                                                                                                                                                                                                  | 03AA04020472 AM21                              |
| Licence No and Date                                                                                                                                                                                                                                                                             | 0311001277/01/02/2021                          |
| Norms Committee Decision:                                                                                                                                                                                                                                                                       |                                                |
| The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end. |                                                |
| RA concerned may take necessary action accordingly.                                                                                                                                                                                                                                             |                                                |

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| Case No.                          | 57 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | MUDHRA FINE BLANC PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00076594AM21                  |
| RA File Number                    | 04AA04006018 AM21                           |
| Licence No and Date               | 0411000290/04/02/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 58 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | OAM SAAI INTERNATIONAL INC.                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00077654AM21                  |
| RA File Number                    | 05AA04027961 AM21                           |
| Licence No and Date               | 0511001081/05/02/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 59 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Rejected                               |
| Party Name                | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM REVIW00004733AM23                   |
| RA File Number            | NA                                          |
| Licence No and Date       | 0711000526/19/02/2021                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that the applicant has filed review application instead of furnishing the reply of deficiency letter issued for the case at Sl. No. 61. Therefore, the Committee decided to reject the case.

Case is rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                | 60 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                             | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                              | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00087856AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                          | 07AA04008295 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                     | 0711000526/19/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has filed review application instead of furnishing the reply of deficiency letter issued for the case at Sl. No. 61. Therefore, the Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 61 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00004733AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0711000526/19/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 followed reminders on 24.06.2022 &amp; 19.07.2022 were issued to the applicant for providing certain information on DGFT Portal. In this regard, a reminder letter dated 10.11.2022 was also sent to the applicant for furnishing the requisite information. Further, the Committee noted that the applicant has filed review applications (i.e. at Sl. No. 59 &amp; 61) instead of furnishing of reply deficiency letter. Therefore, the</p> |                                             |

Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information on the portal within 15days.

Case is deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 62 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00089804AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AA04021509 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311001893/23/02/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 63 / NC/1/MEET/Nov/202223/17                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00095277AM21                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AA04026742 AM21                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311002140/02/03/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 64 / NC/1/MEET/Nov/202223/17                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00095280AM21                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AA04026465 AM21                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311002154/02/03/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                                |

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| Case No.                                                                  | 65 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | L&T - MHI POWER BOILERS PRIVATE LIMITED     |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00097654AM21                  |
| RA File Number                                                            | 03AA04025483 AM21                           |
| Licence No and Date                                                       | 0311002082/05/03/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 66 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | EMPIRE HOME APPLIANCES PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00103868AM21                  |

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| RA File Number                    | 05AA04038867 AM21     |
| Licence No and Date               | 0511001740/15/03/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 67 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | THERMAX LIMITED.                            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00103891AM21                  |
| RA File Number                    | 31AA04007279 AM21                           |
| Licence No and Date               | 3111000223/15/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 68 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00103696AM21                  |
| RA File Number                    | 07AA04009395 AM21                           |
| Licence No and Date               | 0711000679/15/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 69 / NC/1/MEET/Nov/202223/17             |
| Case Status | Case Deferred                            |
| Party Name  | TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED |



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|-----------------------------------|---------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00106447AM21                  |
| RA File Number                    | 52AA04008217 AM21                           |
| Licence No and Date               | 5211000503/18/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 70 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SENIOR INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM REVIW00003587AM23                   |
| RA File Number                    | 05AA04040842 AM21                           |
| Licence No and Date               | 0511001835/19/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 71 / NC/1/MEET/Nov/202223/17                     |
| Case Status                       | Case Deferred                                    |
| Party Name                        | TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022      |
| HQ File Number                    | HQRNORM APPLY 00108567AM21                       |
| RA File Number                    | 05AA04039729 AM21                                |
| Licence No and Date               | 0511001828/22/03/2021                            |
| Norms Committee Decision:         |                                                  |
| Case deferred for comments of TE. |                                                  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 72 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00109002AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 03AA04027347 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0311002340/22/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                           | 73 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                         | MEGHA ENGINEERING & INFRASTRUCTURES LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00112039AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 09AA04005366 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0911000583/23/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                                             |

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| Case No.                | 74 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Approved                               |
| Party Name              | MEGHA ENGINEERING & INFRASTRUCTURES LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00112046AM21                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                     | 09AA04005363 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                | 0911000584/23/03/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee decided to send the file to the concerned RA for necessary action at their end.</p> <p>RA concerned may take necessary action accordingly.</p> |                       |

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| Case No.                                                                  | 75 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | ENPRO INDUSTRIES PRIVATE LIMITED            |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00113605AM21                  |
| RA File Number                                                            | 31AA04007776 AM21                           |
| Licence No and Date                                                       | 3111000249/25/03/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 76 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | MODINE THERMAL SYSTEMS PRIVATE LIMITED      |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00114116AM21                  |
| RA File Number                                                            | 04AA04008535 AM21                           |
| Licence No and Date                                                       | 0411000520/26/03/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                          | 77 / NC/1/MEET/Nov/202223/17                             |
| Case Status                       | Case Deferred                                            |
| Party Name                        | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022              |
| HQ File Number                    | HQRNORM APPLY 00115950AM21                               |
| RA File Number                    | 07AA04010944 AM21                                        |
| Licence No and Date               | 0711000779/29/03/2021                                    |
| Norms Committee Decision:         |                                                          |
| Case deferred for comments of TE. |                                                          |

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| Case No.                          | 78 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | CONTINENTAL ENGINES PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00116883AM21                  |
| RA File Number                    | 05AA04022556 AM21                           |
| Licence No and Date               | 0511001975/30/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                        | 79 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                      | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                         | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                  | HQRNORM APPLY 00116470AM21                  |
| RA File Number                                                                                                                                                                                                  | 03AA04031563 AM21                           |
| Licence No and Date                                                                                                                                                                                             | 0311002802/30/03/2021                       |
| Norms Committee Decision:                                                                                                                                                                                       |                                             |
| The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 14.10.2022. The committee |                                             |

decided to send the file to the concerned RA for necessary action at their end.

RA concerned may take necessary action accordingly.

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| Case No.                          | 80 / NC/1/MEET/Nov/202223/17                             |
| Case Status                       | Case Deferred                                            |
| Party Name                        | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022              |
| HQ File Number                    | HQRNORM APPLY 00116622AM21                               |
| RA File Number                    | 07AA04011027 AM21                                        |
| Licence No and Date               | 0711000803/30/03/2021                                    |
| Norms Committee Decision:         |                                                          |
| Case deferred for comments of TE. |                                                          |

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| Case No.                          | 81 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00116705AM21                  |
| RA File Number                    | 31AA04007910 AM21                           |
| Licence No and Date               | 3111000254/30/03/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 82 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                               |
| Party Name              | CONTINENTAL ENGINES PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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| HQ File Number                    | HQRNORM APPLY 00019536AM22 |
| RA File Number                    | 05AA04022390 AM21          |
| Licence No and Date               | 0511002206/15/04/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                          | 83 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | VEM TECHNOLOGIES PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00020526AM22                  |
| RA File Number                    | 09AA04005166 AM21                           |
| Licence No and Date               | 0911000698/16/04/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 84 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | KARAN INTERNATIONAL                         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00022926AM22                  |
| RA File Number                    | 31AA04007993 AM21                           |
| Licence No and Date               | 3111000284/20/04/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 85 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Deferred                |

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|-----------------------------------|---------------------------------------------|
| Party Name                        | ICEM ENGINEERING COMPANY PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM REVIW00004735AM23                   |
| RA File Number                    | 03AA04002791 AM22                           |
| Licence No and Date               | 0311003239/21/04/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                            | 86 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                         | Case Rejected                               |
| Party Name                                                                                                                                                                          | ICEM ENGINEERING COMPANY PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                             | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                      | HQRNORM REVIW00004735AM23                   |
| RA File Number                                                                                                                                                                      | 03AA04002791 AM22                           |
| Licence No and Date                                                                                                                                                                 | 0311003239/21/04/2021                       |
| Norms Committee Decision:                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 85. Therefore, Committee decided to reject the case. |                                             |
| Case is rejected.                                                                                                                                                                   |                                             |

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| Case No.                          | 87 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | GRADWELL OILFIELD PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00026350AM22                  |
| RA File Number                    | 05AA04006844 AM22                           |
| Licence No and Date               | 0511002254/26/04/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 88 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | MEHTA STONE CONSORTIUM                      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00026755AM22                  |
| RA File Number                    | 05AA04006728 AM22                           |
| Licence No and Date               | 0511002300/26/04/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|------------------------------------------------|
| Case No.                          | 89 / NC/1/MEET/Nov/202223/17                   |
| Case Status                       | Case Deferred                                  |
| Party Name                        | KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                    | HQRNORM APPLY 00027823AM22                     |
| RA File Number                    | 03AA04033556 AM21                              |
| Licence No and Date               | 0311003351/27/04/2021                          |
| Norms Committee Decision:         |                                                |
| Case deferred for comments of TE. |                                                |

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| Case No.                  | 90 / NC/1/MEET/Nov/202223/17                             |
| Case Status               | Case Deferred                                            |
| Party Name                | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022              |
| HQ File Number            | HQRNORM APPLY 00045354AM22                               |
| RA File Number            | 07AA04004336 AM22                                        |
| Licence No and Date       | 0711001110/18/05/2021                                    |
| Norms Committee Decision: |                                                          |



Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 91 / NC/1/MEET/Nov/202223/17                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00045368AM22                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AA04015482 AM22                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311003886/18/05/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 21.11.2022 has also requested to withdraw the case as issued under Self-ratification Scheme. Hence, keeping in view of the above fact and also as per the advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action.</p> <p>RA concerned may take suitable action accordingly.</p> |                                                |

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| Case No.                                                                  | 92 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | ZTT INDIA PRIVATE LIMITED                   |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00114430AM22                  |
| RA File Number                                                            | 04AA04005779 AM22                           |
| Licence No and Date                                                       | 0411000974/14/06/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 93 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00115070AM22                  |
| RA File Number                    | 31AA04014485 AM22                           |
| Licence No and Date               | 3111000405/15/06/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 94 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | ZTT INDIA PRIVATE LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00116169AM22                  |
| RA File Number                    | 04AA04006540 AM22                           |
| Licence No and Date               | 0411000991/16/06/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 95 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | RAYCHEM-RPG PRIVATE LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00131148AM22                  |
| RA File Number                    | 03AA04025634 AM22                           |
| Licence No and Date               | 0311005113/05/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|----------------------------------------------|
| Case No.                          | 96 / NC/1/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                                |
| Party Name                        | DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number                    | HQRNORM APPLY 00132177AM22                   |
| RA File Number                    | 04AA04012663 AM22                            |
| Licence No and Date               | 0411001082/06/07/2021                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 97 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | IND SPHINX PRECISION LTD                    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00133864AM22                  |
| RA File Number                    | 30AA04003554 AM22                           |
| Licence No and Date               | 3011000861/08/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 98 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                               |
| Party Name                | MAGOTTEAUX INDUSTRIES PRIVATE LTD           |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00134005AM22                  |
| RA File Number            | 24AA04006493 AM22                           |
| Licence No and Date       | 2411000651/08/07/2021                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 99 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00134046AM22                  |
| RA File Number                    | 31AA04020071 AM22                           |
| Licence No and Date               | 3111000446/08/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 100 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | OAM SAAI INTERNATIONAL INC.                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00134326AM22                  |
| RA File Number                    | 05AA04049963 AM22                           |
| Licence No and Date               | 0511003547/08/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 101 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00134492AM22                  |
| RA File Number          | 05AA04048238 AM22                           |

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| Licence No and Date               | 0511003558/08/07/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 102 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MENON BEARINGS LIMITED                      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00135493AM22                  |
| RA File Number                    | 03AA04029067 AM22                           |
| Licence No and Date               | 0311005250/09/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 103 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00136159AM22                         |
| RA File Number                    | 03AA04039089 AM22                                  |
| Licence No and Date               | 0311005281/10/07/2021                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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| Case No.       | 104 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | VEELINE INDUSTRIES LIMITED                  |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00137031AM22 |
| RA File Number                    | 02AA04013279 AM22          |
| Licence No and Date               | 0211000925/12/07/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                          | 105 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VEELINE INDUSTRIES LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00137038AM22                  |
| RA File Number                    | 02AA04013326 AM22                           |
| Licence No and Date               | 0211000926/12/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 106 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | STAR FILTER INDUSTRIES                      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00139314AM22                  |
| RA File Number                    | 24AA04007467 AM22                           |
| Licence No and Date               | 2411000666/15/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 107 / NC/1/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | AVLIGHT AUTOMOTIVES PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00139905AM22                  |
| RA File Number                    | 05AA04052129 AM22                           |
| Licence No and Date               | 0511003673/15/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 108 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00140723AM22                  |
| RA File Number                    | 05AA04053194 AM22                           |
| Licence No and Date               | 0511003700/16/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 109 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00140209AM22                  |
| RA File Number                    | 05AA04055638 AM22                           |
| Licence No and Date               | 0511003679/16/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 110 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00140210AM22                  |
| RA File Number                    | 05AA04054941 AM22                           |
| Licence No and Date               | 0511003680/16/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 111 / NC/1/MEET/Nov/202223/17                                 |
| Case Status                       | Case Deferred                                                 |
| Party Name                        | HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022                   |
| HQ File Number                    | HQRNORM APPLY 00141661AM22                                    |
| RA File Number                    | 31AA04020534 AM22                                             |
| Licence No and Date               | 3111000464/19/07/2021                                         |
| Norms Committee Decision:         |                                                               |
| Case deferred for comments of TE. |                                                               |

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| Case No.                  | 112 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00142741AM22                  |
| RA File Number            | 09AA04008212 AM22                           |
| Licence No and Date       | 0911001243/20/07/2021                       |
| Norms Committee Decision: |                                             |



Case deferred for comments of TE.

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| Case No.                          | 113 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ISGEC HITACHI ZOSEN LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00144863AM22                  |
| RA File Number                    | 05AA04057692 AM22                           |
| Licence No and Date               | 0511003764/22/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 114 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | RAYCHEM-RPG PRIVATE LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00145468AM22                  |
| RA File Number                    | 03AA04050631 AM22                           |
| Licence No and Date               | 0311005553/23/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 115 / NC/1/MEET/Nov/202223/17                  |
| Case Status             | Case Deferred                                  |
| Party Name              | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number          | HQRNORM APPLY 00146020AM22                     |
| RA File Number          | 03AA04048536 AM22                              |

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| Licence No and Date               | 0311005577/23/07/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 116 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | FUTURETECH ENGINEERING LLP                  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00146842AM22                  |
| RA File Number                    | 07AA04013445 AM22                           |
| Licence No and Date               | 0711001542/26/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 117 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00148374AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AA04050995 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311005662/27/07/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 13.12.2022 has also requested to withdraw the case as issued under Self-ratification Scheme. Hence, keeping in view of the above fact and also as per the advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action.</p> <p>RA concerned may take suitable action accordingly.</p> |                                             |

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| Case No.                          | 118 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VICTORA AUTO PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00148410AM22                  |
| RA File Number                    | 05AA04060399 AM22                           |
| Licence No and Date               | 0511003855/27/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 119 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AUSA MEDICAL DEVICES PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00148590AM22                  |
| RA File Number                    | 07AA04011575 AM22                           |
| Licence No and Date               | 0711001558/27/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 120 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00148279AM22                  |
| RA File Number            | 05AA04049268 AM22                           |
| Licence No and Date       | 0511003848/27/07/2021                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 121 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00148777AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AA04045366 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311005683/28/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 13.12.2022 has also requested to withdraw the case as issued under Self-ratification Scheme. Hence, keeping in view of the above fact and also as per the advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action.</p> <p>RA concerned may take suitable action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 122 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00148780AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AA04046276 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311005684/28/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 13.12.2022 has also requested to withdraw the case as issued under Self-ratification Scheme. Hence, keeping in view of the above fact and also as per the advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action.</p> |                                             |

RA concerned may take suitable action accordingly.

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| Case No.                          | 123 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00149223AM22                  |
| RA File Number                    | 04AA04016167 AM22                           |
| Licence No and Date               | 0411001198/28/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 124 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AVLIGHT AUTOMOTIVES PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00149496AM22                  |
| RA File Number                    | 05AA04060641 AM22                           |
| Licence No and Date               | 0511003880/28/07/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 125 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | BANGALORE BIOTECH LABS PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00152616AM22                  |
| RA File Number          | 07AA04011880 AM22                           |

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| Licence No and Date               | 0711001629/02/08/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 126 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | YAMAHA MUSIC INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00153346AM22                  |
| RA File Number                    | 05AA04061551 AM22                           |
| Licence No and Date               | 0511003976/03/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 127 / NC/1/MEET/Nov/202223/17                 |
| Case Status                       | Case Deferred                                 |
| Party Name                        | MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022   |
| HQ File Number                    | HQRNORM APPLY 00153671AM22                    |
| RA File Number                    | 07AA04019741 AM22                             |
| Licence No and Date               | 0711001643/04/08/2021                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

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| Case No.       | 128 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | JAYANITA EXPORTS PRIVATE LTD.               |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00154826AM22 |
| RA File Number                    | 05AA04067715 AM22          |
| Licence No and Date               | 0511004018/05/08/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                          | 129 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | REFLEXALLEN INDIA TUBING PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00155964AM22                  |
| RA File Number                    | 02AA04018337 AM22                           |
| Licence No and Date               | 0211001046/06/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 130 / NC/1/MEET/Nov/202223/17                            |
| Case Status                       | Case Deferred                                            |
| Party Name                        | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022              |
| HQ File Number                    | HQRNORM APPLY 00156948AM22                               |
| RA File Number                    | 07AA04017324 AM22                                        |
| Licence No and Date               | 0711001663/09/08/2021                                    |
| Norms Committee Decision:         |                                                          |
| Case deferred for comments of TE. |                                                          |

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| Case No. | 131 / NC/1/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                                  |
| Party Name                        | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022    |
| HQ File Number                    | HQRNORM APPLY 00158470AM22                     |
| RA File Number                    | 03AA04054989 AM22                              |
| Licence No and Date               | 0311006059/10/08/2021                          |
| Norms Committee Decision:         |                                                |
| Case deferred for comments of TE. |                                                |

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| Case No.                          | 132 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SWIMS TECHNOLOGIES PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00160096AM22                  |
| RA File Number                    | 07AA04020948 AM22                           |
| Licence No and Date               | 0711001700/11/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 133 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | INSPIRON ENGINEERING PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00160152AM22                  |
| RA File Number                    | 08AA04020492 AM22                           |
| Licence No and Date               | 0811002302/11/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |



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| Case No.                          | 134 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ISGEC HITACHI ZOSEN LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00160573AM22                  |
| RA File Number                    | 05AA04068540 AM22                           |
| Licence No and Date               | 0511004108/12/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 135 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | GLOBAL GASKET FACTORY                       |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00162032AM22                  |
| RA File Number                    | 09AA04009049 AM22                           |
| Licence No and Date               | 0911001365/13/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 136 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | VALLABH PUMPS PRIVATE LIMITED               |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00162953AM22                  |
| RA File Number            | 56AA04003920 AM22                           |
| Licence No and Date       | 5611000430/14/08/2021                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 137 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ANGI PLAST PVT LTD                          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00165357AM22                  |
| RA File Number                    | 08AA04021852 AM22                           |
| Licence No and Date               | 0811002344/18/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 138 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00168218AM22                  |
| RA File Number                    | 31AA04025134 AM22                           |
| Licence No and Date               | 3111000533/23/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 139 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00168222AM22                  |
| RA File Number          | 31AA04025129 AM22                           |

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| Licence No and Date               | 3111000537/23/08/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 140 / NC/1/MEET/Nov/202223/17                    |
| Case Status                       | Case Deferred                                    |
| Party Name                        | A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022      |
| HQ File Number                    | HQRNORM APPLY 00169310AM22                       |
| RA File Number                    | 072104000311 AM21                                |
| Licence No and Date               | 0711001754/24/08/2021                            |
| Norms Committee Decision:         |                                                  |
| Case deferred for comments of TE. |                                                  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 141 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HIROTEC INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00170665AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 32AA04017268 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 3211001491/25/08/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/3211001491/2022-TSW dated 02.11.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import items may be allowed under GN-4 for import of 684 items as components mentioned in ANF-4B on net to net basis with accountability clause, as applied for.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                          | 142 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00170649AM22                  |
| RA File Number                    | 07AA04024799 AM22                           |
| Licence No and Date               | 0711001773/25/08/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 143 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00171298AM22                         |
| RA File Number                    | 08AA04021029 AM22                                  |
| Licence No and Date               | 0811002411/26/08/2021                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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|---------------------------|-------------------------------------------------|
| Case No.                  | 144 / NC/1/MEET/Nov/202223/17                   |
| Case Status               | Case Deferred                                   |
| Party Name                | DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022     |
| HQ File Number            | HQRNORM APPLY 00171883AM22                      |
| RA File Number            | 04AA04021942 AM22                               |
| Licence No and Date       | 0411001371/27/08/2021                           |
| Norms Committee Decision: |                                                 |

Case deferred for comments of TE.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 145 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ISGEC HITACHI ZOSEN LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00176298AM22                  |
| RA File Number                    | 05AA04075816 AM22                           |
| Licence No and Date               | 0511004464/03/09/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 146 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00176299AM22                  |
| RA File Number                    | 05AA04067424 AM22                           |
| Licence No and Date               | 0511004465/03/09/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 147 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | SATURN INDUSTRIES                           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00191938AM22                  |
| RA File Number          | 07AA04034302 AM22                           |

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|-----------------------------------|-----------------------|
| Licence No and Date               | 0711001971/23/09/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 148 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VEELINE INDUSTRIES LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00231479AM22                  |
| RA File Number                    | 02AA04031810 AM22                           |
| Licence No and Date               | 0211001433/29/10/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 149 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MAHINDRA DEFENCE SYSTEMS LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00256987AM22                  |
| RA File Number                    | 05AA04093225 AM22                           |
| Licence No and Date               | 0511006236/18/11/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|----------------|-----------------------------------------------|
| Case No.       | 150 / NC/1/MEET/Nov/202223/17                 |
| Case Status    | Case Deferred                                 |
| Party Name     | MICRO COILS AND REFRIGERATION PRIVATE LIMITED |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022   |

|                                   |                           |
|-----------------------------------|---------------------------|
| and Date                          |                           |
| HQ File Number                    | HQRNORM REVIW00004632AM23 |
| RA File Number                    | 05AA040104472 AM22        |
| Licence No and Date               | 0511006623/03/12/2021     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 151 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM REVIW00004664AM23                   |
| RA File Number                    | NA                                          |
| Licence No and Date               | 0711002655/16/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                             | 152 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                           | DISTINCT PRODUCTIVITY SOLUTIONS             |
| Meeting Number and Date                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                       | HQRNORM REVIW00004664AM23                   |
| RA File Number                                                                                                                                                                       | NA                                          |
| Licence No and Date                                                                                                                                                                  | 0711002655/16/12/2021                       |
| Norms Committee Decision:                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 151. Therefore, Committee decided to reject the case. |                                             |
| Case is rejected.                                                                                                                                                                    |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 153 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ARMOR PLAST PRIVATE LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00293013AM22                  |
| RA File Number                    | 07AX04000094 AM22                           |
| Licence No and Date               | 0711002698/21/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 154 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | BAINITE MACHINES PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00302281AM22                  |
| RA File Number                    | 03AX04000178 AM22                           |
| Licence No and Date               | 0311009923/30/12/2021                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|--------------------------------------------------|
| Case No.                  | 155 / NC/1/MEET/Nov/202223/17                    |
| Case Status               | Case Deferred                                    |
| Party Name                | SAMSON SCIENTIFICS AND SURGICALS PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022      |
| HQ File Number            | HQRNORM APPLY 00339115AM22                       |
| RA File Number            | 56AX04000058 AM22                                |
| Licence No and Date       | 5611000774/01/02/2022                            |
| Norms Committee Decision: |                                                  |



Case deferred for comments of TE.

|                                                                                                                                                                                     |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                            | 156 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                          | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date                                                                                                                                                             | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                      | HQRNORM APPLY 00346160AM22                  |
| RA File Number                                                                                                                                                                      | 05AX04000792 AM22                           |
| Licence No and Date                                                                                                                                                                 | 0511008603/07/02/2022                       |
| Norms Committee Decision:                                                                                                                                                           |                                             |
| The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2. Therefore, the Committee decided to transfer the case to NC-2 for necessary action. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 157 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ISGEC HITACHI ZOSEN LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00373049AM22                  |
| RA File Number                    | 05AX04001153 AM22                           |
| Licence No and Date               | 0511010598/02/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 158 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | ISGEC HEAVY ENGINEERING LIMITED             |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00375101AM22                  |

|                                   |                       |
|-----------------------------------|-----------------------|
| RA File Number                    | 05AX04001180 AM22     |
| Licence No and Date               | 0511010666/04/03/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 159 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00375468AM22                  |
| RA File Number                    | 05AX04001185 AM22                           |
| Licence No and Date               | 0511010689/04/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 160 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00375470AM22                  |
| RA File Number                    | 05AX04001186 AM22                           |
| Licence No and Date               | 0511010690/04/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------|----------------------------------------------|
| Case No.    | 161 / NC/1/MEET/Nov/202223/17                |
| Case Status | Case Deferred                                |
| Party Name  | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |

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|-----------------------------------|---------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00379578AM22                  |
| RA File Number                    | 34AX04000329 AM22                           |
| Licence No and Date               | 3411001894/08/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 162 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER INDIA PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00386368AM22                  |
| RA File Number                    | 31AX04000094 AM22                           |
| Licence No and Date               | 3111001164/14/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 163 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | HAREEHAR MACHINE TOOLS                      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00386469AM22                  |
| RA File Number                    | 08AX04000515 AM22                           |
| Licence No and Date               | 0811004383/14/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 164 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00389981AM22                  |
| RA File Number                    | 05AX04001282 AM22                           |
| Licence No and Date               | 0511011118/16/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 165 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00390519AM22                  |
| RA File Number                    | 05AX04001107 AM22                           |
| Licence No and Date               | 0511011120/17/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 166 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00390852AM22                         |
| RA File Number                    | 08AX04000654 AM22                                  |
| Licence No and Date               | 0811004414/17/03/2022                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 167 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00390875AM22                  |
| RA File Number                    | 05AX04001329 AM22                           |
| Licence No and Date               | 0511011187/17/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 168 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | IND SPHINX PRECISION LTD                    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00390905AM22                  |
| RA File Number                    | 30AX04000133 AM22                           |
| Licence No and Date               | 3011001915/17/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|----------------------------------------------|
| Case No.                  | 169 / NC/1/MEET/Nov/202223/17                |
| Case Status               | Case Deferred                                |
| Party Name                | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number            | HQRNORM APPLY 00398384AM22                   |
| RA File Number            | 34AX04000417 AM22                            |
| Licence No and Date       | 3411002005/23/03/2022                        |
| Norms Committee Decision: |                                              |

Case deferred for comments of TE.

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 170 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | TECHNIP ENERGIES INDIA LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00400093AM22                  |
| RA File Number                    | 05AX04001417 AM22                           |
| Licence No and Date               | 0511011347/24/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 171 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | JVS FLOW CONTROL PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00401476AM22                  |
| RA File Number                    | 34AX04000421 AM22                           |
| Licence No and Date               | 3411002031/25/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-------------------------|-------------------------------------------------|
| Case No.                | 172 / NC/1/MEET/Nov/202223/17                   |
| Case Status             | Case Deferred                                   |
| Party Name              | BOMBARDIER TRANSPORTATION INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022     |
| HQ File Number          | HQRNORM APPLY 00404805AM22                      |
| RA File Number          | 34AX04000431 AM22                               |

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| Licence No and Date               | 3411002037/28/03/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 173 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | KARMEN INTERNATIONAL PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00408577AM22                  |
| RA File Number                    | 04AX04000328 AM22                           |
| Licence No and Date               | 0411003007/30/03/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 174 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SKF BOILERS AND DRIERS PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000007AM23                  |
| RA File Number                    | 07AX04000554 AM22                           |
| Licence No and Date               | 0711003572/01/04/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 175 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | RAYCHEM-RPG PRIVATE LIMITED                 |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00000019AM23 |
| RA File Number                    | 03AX04001880 AM22          |
| Licence No and Date               | 0311013540/01/04/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 176 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | POWERDRIVE BEARINGS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000044AM23                  |
| RA File Number                    | 08AX04000691 AM22                           |
| Licence No and Date               | 0811004590/04/04/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 177 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AVLIGHT AUTOMOTIVES PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000048AM23                  |
| RA File Number                    | 05AX04001557 AM22                           |
| Licence No and Date               | 0511011602/04/04/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 178 / NC/1/MEET/Nov/202223/17 |
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|-----------------------------------|---------------------------------------------|
| Case Status                       | Case Deferred                               |
| Party Name                        | BHARAT FORGE LTD                            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000080AM23                  |
| RA File Number                    | 31AX04000103 AM22                           |
| Licence No and Date               | 3111001231/05/04/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 179 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00000626AM23                  |
| RA File Number                    | 03AX04000192 AM23                           |
| Licence No and Date               | 0311014542/06/05/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                         | 180 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                          | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00000936AM23                  |
| RA File Number                                                                                                                                                   | 34AX04000156 AM23                           |
| Licence No and Date                                                                                                                                              | 3411002288/23/05/2022                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| 1. According to the Appendix 4E, the wastage for the item No 10, 11 & 12 {Plastic RM HG43P                                                                       |                                             |

(Polypropylene) Part No 25082, Plastic RM HT44P (Polypropylene) Part No 25083 and Granulate Latene 7 H2 W V0 NAT (Polypropylene) Part No 25078} is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.

Case is deferred.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 181 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000933AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 34AX04000157 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 3411002286/23/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
| <p>1. According to the Appendix 4E, the wastage for the item No 9, 10, 11 &amp; 12 { Shrink tube Part No 52147, Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029, Granulate Latene 7 H2 W V0 NAT (Polypropylene) Part No 25078 and Enamelled Aluminium Wire Part No 21266) is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</p> |                                             |
| Case is deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 182 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00000934AM23                  |
| RA File Number          | 34AX04000158 AM23                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3411002287/23/05/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. According to the Appendix 4E, the wastage for the item No 6 and 7 {Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029 and Enamelled Copper Wire Part No 21192} is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</li> </ol> <p>Case is deferred.</p> |                       |

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| Case No.                                                                  | 183 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | HFCL LIMITED                                |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00002088AM23                  |
| RA File Number                                                            | 05AX04000985 AM23                           |
| Licence No and Date                                                       | 0511013803/15/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 184 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Rejected                               |
| Party Name                | HFCL LIMITED                                |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00002089AM23                  |
| RA File Number            | 05AX04001057 AM23                           |
| Licence No and Date       | 0511013804/15/07/2022                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and noted that a deficiency letter was issued on 16.08.2022 followed by reminders on 31.08.2022 & 15.09.2022. Further, final reminder letter was issued on 02.11.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to **reject** the case on the ground of non-furnishing of required information.

Case is rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 185 / NC/1/MEET/Nov/202223/17                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HUECK DECENT ENGRAVING INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00002181AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 08AX04000570 AM23                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0811005594/21/07/2022                        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                              |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 02.11.2022 followed by reminders on 17.11.2022 &amp; 02.12.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to <b>send final reminder letter</b> to the applicant for furnishing the requisite information within 15days.</p> |                                              |
| Case is deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                              |

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| Case No.                                                                                               | 186 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                            | Case Deferred                               |
| Party Name                                                                                             | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date                                                                                | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                         | HQRNORM APPLY 00002425AM23                  |
| RA File Number                                                                                         | 05AX04001242 AM23                           |
| Licence No and Date                                                                                    | 0511013999/02/08/2022                       |
| Norms Committee Decision:                                                                              |                                             |
| <p>The Committee considered the case as per agenda and noted that the subject AA pertains to NC-2.</p> |                                             |

Therefore, the Committee decided to transfer the case to NC-2 for necessary action.

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| Case No.                          | 187 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | INSPIRON ENGINEERING PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002748AM23                  |
| RA File Number                    | 08AX04000643 AM23                           |
| Licence No and Date               | 0811005815/23/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 188 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002769AM23                  |
| RA File Number                    | 05AX04001449 AM23                           |
| Licence No and Date               | 0511014456/24/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 189 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | COOPER ELEVATORS INDIA PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00002781AM23                  |
| RA File Number          | 04AX04000465 AM23                           |

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| Licence No and Date               | 0411003859/25/08/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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| Case No.                          | 190 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00002788AM23                         |
| RA File Number                    | 05AX04001323 AM23                                  |
| Licence No and Date               | 0511014480/25/08/2022                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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| Case No.                          | 191 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | MAGOTTEAUX INDUSTRIES PRIVATE LTD           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002780AM23                  |
| RA File Number                    | 24AX04000086 AM23                           |
| Licence No and Date               | 2411001809/25/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 192 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | ULTRA CORPOTECH PRIVATE LIMITED             |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00002805AM23 |
| RA File Number                    | 31AX04000159 AM23          |
| Licence No and Date               | 3111001650/26/08/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 193 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | BIRLA CABLE LIMITED                         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002811AM23                  |
| RA File Number                    | 56AX04000151 AM23                           |
| Licence No and Date               | 5611001139/26/08/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 194 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | NUVOTEC TITANIUM PROCESS EQUIPMENT PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00002867AM23                         |
| RA File Number                    | 26AX04000043 AM23                                  |
| Licence No and Date               | 2611000682/30/08/2022                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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| Case No. | 195 / NC/1/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | MAXOP ENGINEERING COMPANY PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002882AM23                  |
| RA File Number                    | 05AX04001349 AM23                           |
| Licence No and Date               | 0511014545/01/09/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 196 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | VINDHYA TELELINKS LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002914AM23                  |
| RA File Number                    | 56AX04000159 AM23                           |
| Licence No and Date               | 5611001144/02/09/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 197 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | UNIVERSAL CABLES LIMITED                    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00002933AM23                  |
| RA File Number                    | 03AX04002687 AM23                           |
| Licence No and Date               | 0311017627/02/09/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |



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|-----------------------------------|---------------------------------------------|
| Case No.                          | 198 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | LARSEN AND TOUBRO LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003211AM23                  |
| RA File Number                    | 03AX04003245 AM23                           |
| Licence No and Date               | 0311018003/19/09/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 199 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003544AM23                  |
| RA File Number                    | 05AX04001911 AM23                           |
| Licence No and Date               | 0511015161/06/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 200 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | SMS INDIA PRIVATE LIMITED                   |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00003578AM23                  |
| RA File Number            | 05AX04001950 AM23                           |
| Licence No and Date       | 0511015196/07/10/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 201 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SMS INDIA PRIVATE LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003579AM23                  |
| RA File Number                    | 05AX04001951 AM23                           |
| Licence No and Date               | 0511015197/07/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|----------------------------------------------------|
| Case No.                          | 202 / NC/1/MEET/Nov/202223/17                      |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022        |
| HQ File Number                    | HQRNORM APPLY 00003588AM23                         |
| RA File Number                    | 03AX04003407 AM23                                  |
| Licence No and Date               | 0311018430/08/10/2022                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

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| Case No.                | 203 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | BHARAT HEAVY ELECTRICALS LIMITED            |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00003652AM23                  |
| RA File Number          | 04AX04000495 AM23                           |

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| Licence No and Date               | 0411004091/11/10/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 204 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | BGR ENERGY SYSTEMS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003627AM23                  |
| RA File Number                    | 04AX04000620 AM23                           |
| Licence No and Date               | 0411004086/11/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 205 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003647AM23                  |
| RA File Number                    | 05AX04001941 AM23                           |
| Licence No and Date               | 0511015241/11/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 206 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | BHARAT HEAVY ELECTRICALS LIMITED            |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00003651AM23 |
| RA File Number                    | 04AX04000496 AM23          |
| Licence No and Date               | 0411004090/11/10/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                    | 207 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                  | LAXMI DENTAL EXPORT PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00003670AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                              | 03AX04003261 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                         | 0311018528/12/10/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                   |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Net weight of import and export.</li> <li>2. Justification for 7 % wastage on the basis of size of export and import.</li> </ol> <p>Case is deferred.</p> |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 208 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | IND SPHINX PRECISION LTD                    |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003678AM23                  |
| RA File Number                    | 30AX04000301 AM23                           |
| Licence No and Date               | 3011002675/13/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 209 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00003699AM23                  |
| RA File Number                    | 09AX04000593 AM23                           |
| Licence No and Date               | 0911003793/13/10/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 210 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00003700AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 09AX04000590 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0911003794/13/10/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. Mill Test Certificates of the imported stainless steel.</li> <li>2. Drawings of the Turbine Blades, which could justify the sizes of the imported Stainless steel.</li> <li>3. What is the need for importing various cross-sections of the stainless steel for manufacturing 4750 Nos Turbine Blades? Justify in detail.</li> </ol> <p>Case is deferred.</p> |                                             |

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| Case No.    | 211 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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|-----------------------------------|---------------------------------------------------|
| Party Name                        | STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022       |
| HQ File Number                    | HQRNORM APPLY 00003703AM23                        |
| RA File Number                    | 34AX04000667 AM23                                 |
| Licence No and Date               | 3411002909/13/10/2022                             |
| Norms Committee Decision:         |                                                   |
| Case deferred for comments of TE. |                                                   |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 212 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | CARRIER ENGINEERS PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004421AM23                  |
| RA File Number                    | 05AX04002390 AM23                           |
| Licence No and Date               | 0511015867/17/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 213 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | CANARA HYDRAULICS PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004429AM23                  |
| RA File Number                    | 07AX04001148 AM23                           |
| Licence No and Date               | 0711005719/17/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 214 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | BIRLA CABLE LIMITED                         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004431AM23                  |
| RA File Number                    | 56AX04000232 AM23                           |
| Licence No and Date               | 5611001285/17/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 215 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NETAFIM IRRIGATION INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004432AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 34AX04000757 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3411003008/17/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) via email dated 12.12.2022 as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import items at Sl. No. 1 to 4 may be allowed as <b>1.02Kgs/Kg net content in the export item for each item separately.</b></li> <li>2. The quantity of import item at Sl. No. 5 may be allowed as <b>net plus 1% wastage with accountability in export.</b></li> </ol> <p>RA concerned may take further necessary action as per the decision of NC.</p> |                                             |

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| Case No.       | 216 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | RAVI TECHNOFORGE PRIVATE LIMITED            |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00004412AM23 |
| RA File Number                    | 24AX04000220 AM23          |
| Licence No and Date               | 2411001992/17/11/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 217 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004505AM23                  |
| RA File Number                    | 09AX04000718 AM23                           |
| Licence No and Date               | 0911003989/21/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 218 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | BHARAT HEAVY ELECTRICALS LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004529AM23                  |
| RA File Number                    | 04AX04000589 AM23                           |
| Licence No and Date               | 0411004492/22/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No. | 219 / NC/1/MEET/Nov/202223/17 |
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| Case Status                       | Case Deferred                               |
| Party Name                        | BIRLA CABLE LIMITED                         |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004553AM23                  |
| RA File Number                    | 56AX04000244 AM23                           |
| Licence No and Date               | 5611001302/23/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 220 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004564AM23                  |
| RA File Number                    | 03AX04004240 AM23                           |
| Licence No and Date               | 0311019479/24/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 221 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004565AM23                  |
| RA File Number                    | 03AX04004241 AM23                           |
| Licence No and Date               | 0311019480/24/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 222 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004566AM23                  |
| RA File Number                    | 03AX04004244 AM23                           |
| Licence No and Date               | 0311019481/24/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 223 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ULTRA CORPOTECH PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004574AM23                  |
| RA File Number                    | 31AX04000247 AM23                           |
| Licence No and Date               | 3111001836/24/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                  | 224 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Deferred                               |
| Party Name                | MAXOP ENGINEERING COMPANY PRIVATE LIMITED   |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00004581AM23                  |
| RA File Number            | 05AX04002296 AM23                           |
| Licence No and Date       | 0511015676/24/11/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for comments of TE.

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| Case No.                          | 225 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004610AM23                  |
| RA File Number                    | 09AX04000749 AM23                           |
| Licence No and Date               | 0911004020/25/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 226 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | LOHUM CLEANTECH PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004613AM23                  |
| RA File Number                    | 05AX04002080 AM23                           |
| Licence No and Date               | 0511016024/25/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                | 227 / NC/1/MEET/Nov/202223/17                |
| Case Status             | Case Deferred                                |
| Party Name              | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number          | HQRNORM APPLY 00004633AM23                   |
| RA File Number          | 34AX04000740 AM23                            |

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| Licence No and Date               | 3411002981/28/11/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

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|-----------------------------------|----------------------------------------------|
| Case No.                          | 228 / NC/1/MEET/Nov/202223/17                |
| Case Status                       | Case Deferred                                |
| Party Name                        | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022  |
| HQ File Number                    | HQRNORM APPLY 00004634AM23                   |
| RA File Number                    | 34AX04000680 AM23                            |
| Licence No and Date               | 3411002931/28/11/2022                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

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| Case No.                                                                                                                                                                             | 229 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                       | HQRNORM APPLY 00004701AM23                  |
| RA File Number                                                                                                                                                                       | 03AX04004398 AM23                           |
| Licence No and Date                                                                                                                                                                  | 0311019613/30/11/2022                       |
| Norms Committee Decision:                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 242. Therefore, Committee decided to reject the case. |                                             |
| Case is rejected.                                                                                                                                                                    |                                             |

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| Case No.    | 230 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Rejected                 |

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| Party Name                                                                                                                                                                                                                                            | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004711AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 03AX04004401 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 0311019640/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 243. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                  | 231 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00004702AM23                  |
| RA File Number                                                            | 03AX04004394 AM23                           |
| Licence No and Date                                                       | 0311019614/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                  | 232 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00004698AM23                  |
| RA File Number                                                            | 03AX04004404 AM23                           |
| Licence No and Date                                                       | 0311019610/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                             | 233 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM APPLY 00004702AM23                  |
| RA File Number                                                                                                                                                                                                                                       | 03AX04004394 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0311019614/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 231. Therefore, Committee decided to reject the case.</p> <p>Case is rejected</p> |                                             |

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| Case No.                                                                                                                                                                                                                                             | 234 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM APPLY 00004698AM23                  |
| RA File Number                                                                                                                                                                                                                                       | 03AX04004404 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0311019610/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 232. Therefore, Committee decided to reject the case.</p> <p>Case is rejected</p> |                                             |

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| Case No.       | 235 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00004707AM23 |
| RA File Number                    | 03AX04004395 AM23          |
| Licence No and Date               | 0311019622/30/11/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 236 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004699AM23                  |
| RA File Number                    | 03AX04004409 AM23                           |
| Licence No and Date               | 0311019611/30/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                             | 237 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                       | HQRNORM APPLY 00004707AM23                  |
| RA File Number                                                                                                                                                                                                       | 03AX04004395 AM23                           |
| Licence No and Date                                                                                                                                                                                                  | 0311019622/30/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                                            |                                             |
| <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 235. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 238 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004700AM23                  |
| RA File Number                    | 03AX04004399 AM23                           |
| Licence No and Date               | 0311019612/30/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 239 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004709AM23                  |
| RA File Number                    | 03AX04004393 AM23                           |
| Licence No and Date               | 0311019628/30/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 240 / NC/1/MEET/Nov/202223/17               |
| Case Status               | Case Rejected                               |
| Party Name                | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number            | HQRNORM APPLY 00004700AM23                  |
| RA File Number            | 03AX04004399 AM23                           |
| Licence No and Date       | 0311019612/30/11/2022                       |
| Norms Committee Decision: |                                             |



The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 238. Therefore, Committee decided to reject the case.

Case is rejected.

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| Case No.                                                                                                                                                                                                             | 241 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                       | HQRNORM APPLY 00004709AM23                  |
| RA File Number                                                                                                                                                                                                       | 03AX04004393 AM23                           |
| Licence No and Date                                                                                                                                                                                                  | 0311019628/30/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                                            |                                             |
| <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 239. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                          | 242 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004701AM23                  |
| RA File Number                    | 03AX04004398 AM23                           |
| Licence No and Date               | 0311019613/30/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.    | 243 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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|-----------------------------------|---------------------------------------------|
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004711AM23                  |
| RA File Number                    | 03AX04004401 AM23                           |
| Licence No and Date               | 0311019640/30/11/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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|-----------------------------------|---------------------------------------------|
| Case No.                          | 244 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004742AM23                  |
| RA File Number                    | 03AX04004405 AM23                           |
| Licence No and Date               | 0311019677/01/12/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                             | 245 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                           | SULZER PUMPS INDIA PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                       | HQRNORM APPLY 00004742AM23                  |
| RA File Number                                                                                                                                                                                                       | 03AX04004405 AM23                           |
| Licence No and Date                                                                                                                                                                                                  | 0311019677/01/12/2022                       |
| Norms Committee Decision:                                                                                                                                                                                            |                                             |
| <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 244. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                             | 246 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                          | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                           | KLOECKNER DESMA MACHINERY PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM APPLY 00004766AM23                  |
| RA File Number                                                                                                                                                                                                                                       | 08AX04001329 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0811006654/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 260 Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                              | 247 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                            | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004783AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 05AX04002537 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 0511016156/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 261. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.       | 248 / NC/1/MEET/Nov/202223/17               |
| Case Status    | Case Deferred                               |
| Party Name     | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004777AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 34AX04000806 AM23          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3411003071/02/12/2022      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                            |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. According to the Appendix 4E, the wastage for the item No 14, 15, 16, 17, 18, 19 and 20 { Shrink Tube Part No 52147, Enamelled Aluminium wire Part No 21251, Blue Color Powder Part No 25516, Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029, Granulate Latene 7 H2 W V0 NAT (Polypropylene) Part No 25078, Granulate Hostacom G3 N01 (Polypropylene) Part No 25038 and Granulate Kepital F20-03 (Polypropylene) Part No 25073} is NIL against the quantity in Meter and Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</li> </ol> <p>Case is deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 249 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004787AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 34AX04000804 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 3411003082/02/12/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. According to the Appendix 4E, the wastage for the item No 8, 9 and 10 {Granulate Hostacom G3 N01 (Polypropylene) Part No 25038, Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029 and Enamelled Copper Wire Part No 21195} is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</li> </ol> |                                             |

Case is deferred.

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| Case No.                                                                                                                                                                                                                                              | 250 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                            | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004777AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 34AX04000806 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 3411003071/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 248. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                              | 251 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                            | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004787AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 34AX04000804 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 3411003082/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 249. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.    | 252 / NC/1/MEET/Nov/202223/17 |
| Case Status | Case Deferred                 |

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| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004757AM23                  |
| RA File Number                    | 05AX04002573 AM23                           |
| Licence No and Date               | 0511016131/02/12/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 253 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004778AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 34AX04000805 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3411003072/02/12/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. According to the Appendix 4E, the wastage for the item No 12, 13, 14, and 15 {Granulate Hostacom G3 N01 (Polypropylene) Part No 25038, Granulate Latene 7 H2 W V0 NAT (Polypropylene) Part No 25078, Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029 and Enamelled Copper Wire Part No 21199} is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</li> </ol> <p>Case is deferred.</p> |                                             |

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| Case No.                | 254 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Rejected                               |
| Party Name              | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00004757AM23                  |

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| RA File Number                                                                                                                                                                                                                                        | 05AX04002573 AM23     |
| Licence No and Date                                                                                                                                                                                                                                   | 0511016131/02/12/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 252. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                       |

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| Case No.                                                                                                                                                                                                                                              | 255 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                            | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004778AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 34AX04000805 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 3411003072/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 253. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                  | 256 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00004758AM23                  |
| RA File Number                                                            | 05AX04002572 AM23                           |
| Licence No and Date                                                       | 0511016132/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 257 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00004780AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 34AX04000808 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3411003075/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>1. According to the Appendix 4E, the wastage for the item No 6 and 7 {Granulate Latamid 6.6H2G25-V0CT1 (Polypropylene) Part No 25029 and Enamelled Copper Wire Part No 21192} is NIL against the quantity in Kgs. Since wastage is NIL, the entire quantity of imported material will go with the export product in numbers. Submit a drawing of the Part Numbers, which could confirm the weight of each input. Send a detailed note with complete justification as to how the entire imported input will be utilized in the export product without wastage.</li> </ol> <p>Case is deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                              | 258 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                            | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004758AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 05AX04002572 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 0511016132/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 256. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |



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| Case No.                                                                                                                                                                                                                                              | 259 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                            | HANNING MOTORS INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                               | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                                                                                                                                                                                                        | HQRNORM APPLY 00004780AM23                  |
| RA File Number                                                                                                                                                                                                                                        | 34AX04000808 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                   | 3411003075/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 257. Therefore, Committee decided to reject the case.</p> <p>Case is rejected.</p> |                                             |

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| Case No.                                                                  | 260 / NC/1/MEET/Nov/202223/17               |
| Case Status                                                               | Case Deferred                               |
| Party Name                                                                | KLOECKNER DESMA MACHINERY PRIVATE LIMITED   |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                                                            | HQRNORM APPLY 00004766AM23                  |
| RA File Number                                                            | 08AX04001329 AM23                           |
| Licence No and Date                                                       | 0811006654/02/12/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                             |

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| Case No.                | 261 / NC/1/MEET/Nov/202223/17               |
| Case Status             | Case Deferred                               |
| Party Name              | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number          | HQRNORM APPLY 00004783AM23                  |
| RA File Number          | 05AX04002537 AM23                           |
| Licence No and Date     | 0511016156/02/12/2022                       |

Norms Committee Decision:

Case deferred for comments of TE.

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| Case No.                          | 262 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004810AM23                  |
| RA File Number                    | 05AX04002592 AM23                           |
| Licence No and Date               | 0511016184/05/12/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

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| Case No.                          | 263 / NC/1/MEET/Nov/202223/17               |
| Case Status                       | Case Deferred                               |
| Party Name                        | ABB INDIA LIMITED                           |
| Meeting Number and Date           | NC/ 1/ MEET/ Nov/ 202223/ 17 and 13/12/2022 |
| HQ File Number                    | HQRNORM APPLY 00004816AM23                  |
| RA File Number                    | 07AX04001190 AM23                           |
| Licence No and Date               | 0711005865/05/12/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |